

CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w.e.f. 02.09.2024

DIVISION BENCHES

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| 1 | Hon'ble The Acting Chief Justice & Hon'ble Mr. Justice Arun Kumar Rai | Monday to Thursday (Whole Day) | <ul style="list-style-type: none">• LPA [2023 onwards] :- Fresh filing, Orders, Admission.• Cases referred to D.B.; Writ petitions challenging Vires & Validity of Acts and Rules [2022 onwards]• WPT; T.A.; Tax Cases; Company Appeal; [2022 onwards]• WPT (arising out of mines and minerals)• All matters relating to Mines (including Minor Mineral)• All matters relating to Tender, Auction/E-Auction :- Orders, Admission & Hearing• Special Bench for monitoring cases involving MP & MLA• Matters relating to N.I.A. Act; P.M.L. Act; and P.C. Act not assigned to any other Bench:- Orders, Admission & Hearing• Cases related to Judicial Officers• Cont.(Cvl.)(D.B.); Cont.(Cr.); Cont. (Appl.)• All residual and other matters.• Tied up and Assigned matters |
| | | Friday (1st Half) | <ul style="list-style-type: none">• W.P.(PIL) |
| 2 | Hon'ble Mr. Justice Rongon Mukhopadhyay & Hon'ble Mr. Justice Pradeep Kumar Srivastava | Monday to Thursday (Whole Day) | <ul style="list-style-type: none">• LPA [uptill 2022]:- Fresh filing, Orders, Admission.• L.P.A :- Hearing• F.A.(D.B.)[2021 onwards]• Cases referred to D.B.; Writ petitions challenging Vires & Validity of Acts and Rules[uptill 2021]• WPT (excluding mines and minerals); T.A.; Tax Cases; Company Appeal [uptill 2021]• Cr.Appeal (D.B.) [year uptill 2000 & year 2016 onwards] :- Hearing• Tied up and Assigned matters |
| 3 | Sri Ananda Sen, J. & Hon'ble Mr. Justice Gautam Kumar Choudhary | Monday to Thursday (Whole Day) | <ul style="list-style-type: none">• Cr. Appeal (D.B.) :- Fresh Filing, Orders, Admission• Petitions filed u/s 389 Cr.P.C. in Cr. Appeal (D.B.) :- Fresh Filing, Orders & Admission• Aq. Appeal (D.B.);• Govt. Appeal (D.B.) :- Orders, Admission & |

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| | | | <p>Hearing</p> <ul style="list-style-type: none"> • D. Ref.; Cr.M.P.(D.B.); Cr. Rev.(D.B.); W.P. (Habaes Corpus) • W.P.(Cr) arising out of preventive detention; Writ petitions relating to mercy petitions or applications for commutation :-Fresh Filing, Orders, Admission & Hearing. • Cr.Appeal (D.B.) [year 2006 - 2015] :- Hearing • Tied up & Assigned matters |
| 4 | Hon'ble Dr. Justice S.N. Pathak & Hon'ble Mr. Justice Navneet Kumar | (Monday to Thursday) (1st Half) | <ul style="list-style-type: none"> • A.C.(D.B.); CAT matters; (All matters) • C.M.P. (D.B.) • F.A.(D.B.)[uptill 2020] • Cr.Appeal (D.B.) [year 2001 - 2005] :- Hearing • Tied up & Assigned matters |
| 5 | Hon'ble Dr. Justice S.N. Pathak & Hon'ble Mrs. Justice Anubha Rawat Choudhary | (Monday to Thursday) (2nd Half) | <ul style="list-style-type: none"> • Commercial Appellate Division including all matters arising out of Commercial Courts • Tied up & Assigned matters |

SINGLE BENCHES

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| 1 | Hon'ble The Acting Chief Justice | (Friday) (After the Division Bench) | <ul style="list-style-type: none"> • Arbitration Matters; • C.M.P. under Article 227 of Constitution of India [year 2023-2024] • Contempt (Civil) • Tied –up & Assigned matters |
| 2 | Hon'ble Mr. Justice Rongon Mukhopadhyay | (Friday) (Whole Day) | <ul style="list-style-type: none"> • All matters related to Fodder Scam:- Orders, Admission & Hearing. • C.M.P. under Article 227 of Constitution of India [year uptill 2022] • Contempt (Civil) • Tied up & Assigned matters |
| 3 | Hon'ble Mr. Justice Ratnaker Bhengra | (Monday to Thursday) (Whole Day) | <ul style="list-style-type: none"> • Criminal Appeal (S.J):- Fresh Filing, Orders, Admission & Hearing. • Acq. Appeal (S.J.); Acq. Appeal (C); Cr. Appeal (V) :- Fresh Filing, Orders, Admission & Hearing. • Criminal Revision (Year 2021 onwards) : Fresh filing, Orders, Admission & Hearing |
| | | (Friday) (Whole Day) | <ul style="list-style-type: none"> • Regular Roster • Contempt (Civil) • Tied up & Assigned matters |

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| 4 | Sri Ananda Sen, J. | (Friday) (Whole Day) | <ul style="list-style-type: none"> ● WPL :- Fresh Filing & Orders ● Contempt (Civil) ● WPC grouping (arising out of Arbitration and Conciliation Act); Company Petitions; Company Appeals (SJ); Suits (arising out of company matters); Testamentary Suits; Probate and Letters of Administration matters :- Fresh Filing, Orders, Admission & Hearing ● Tied –up & Assigned matters |
| 5 | Hon’ble Dr. Justice S.N. Pathak | (Friday) (Whole Day) | <ul style="list-style-type: none"> ● Contempt (Civil) ● Tr Petn (Cvl); C.R., A.C. (SB):- Fresh Filing, Orders, Admission & Hearing. ● Tied –up & Assigned matters |
| 6 | Hon’ble Mr. Justice Rajesh Shankar | (Monday to Thursday) (Whole day) | <ul style="list-style-type: none"> ● A.B.A :- Orders & Admission |
| | | (Friday) (Whole Day) | <ul style="list-style-type: none"> ● Regular Roster Matters ● Contempt (Civil) ● Tied –up & Assigned matters |
| 7 | Hon’ble Mr. Justice Anil Kumar Choudhary | (Monday to Thursday) (1st Half) | <ul style="list-style-type: none"> ● First Appeal :- Fresh filing, Orders, Admission & Hearing. ● Second Appeal :- Fresh filing, Orders, Admission & Hearing. |
| | | (Monday to Thursday) (2nd Half) | <ul style="list-style-type: none"> ● Criminal Miscellaneous Petition arising out of Section 482 Cr.P.C.:- Fresh Filing, Orders, Admission & Hearing ● C. Ref; Original Criminal Miscellaneous cases (arising out of Company matters) :- Fresh Filing, Orders, Admission & Hearing |
| | | (Friday) (Whole Day) | <ul style="list-style-type: none"> ● Regular Roster Matters ● Contempt (Civil) ● Tied –up & Assigned matters |
| 8 | Hon’ble Mr. Justice Rajesh Kumar | (Monday to Thursday) | <ul style="list-style-type: none"> ● WPC [up till 2022]:- Fresh Filing, Orders, Admission & Hearing ● M.A.:- Fresh filing, Orders, Admission & Hearing. |
| | | (Friday) (Whole Day) | <ul style="list-style-type: none"> ● Regular Roster Matters ● Contempt (Civil) ● Tied –up & Assigned matters |
| 9 | Hon’ble Mrs. Justice Anubha Rawat Choudhary | (Monday to Thursday) (1st Half) | <ul style="list-style-type: none"> ● Criminal Revision (year uptill 2020) : Fresh filing, Orders, Admission & Hearing |
| | | (Friday) (Whole day) | <ul style="list-style-type: none"> ● Regular Roster Matters ● Contempt (Civil) ● Tied –up & Assigned matters |

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| 10 | Hon'ble Mr. Justice Sanjay Kumar Dwivedi | (Monday to Thursday) (1 st Half) | <ul style="list-style-type: none"> WPC [2023 onwards]:- Fresh Filing, Orders, Admission & Hearing |
| | | (Monday to Thursday) (2 nd Half) | <ul style="list-style-type: none"> Criminal Writ Tr Petn (CrI); Cr. Ref |
| | | (Friday) (Whole day) | <ul style="list-style-type: none"> A.B.A; B.A; Cr.M.P.; Cr Rev. relating to N.I.A. Act; P.M.L. Act; Delhi Police Establishment Act (CBI) and P.C. Act :- Fresh filing, Orders, Admission & Hearing Contempt (Civil) Tied up & Assigned matters |
| 11 | Hon'ble Mr. Justice Deepak Roshan | (Monday to Thursday) (Whole day) | <ul style="list-style-type: none"> WPS [2021 onwards]:- Fresh Filing, Orders, Admission (Excluding Pension, Retiral benefit, Recovery Regularisation, Transfer and Suspension matters) |
| | | (Friday) (Whole day) | <ul style="list-style-type: none"> Regular Roster Matters Contempt (Civil) Tied –up & Assigned matters |
| 12 | Hon'ble Mr. Justice Subhash Chand | (Monday to Thursday) (Whole day) | <ul style="list-style-type: none"> Regular Bail:- Orders & Admission |
| | | (Friday) (Whole Day) | <ul style="list-style-type: none"> Regular Roster Matters Contempt (Civil) Tied –up & Assigned matters |
| 13 | Hon'ble Mr. Justice Gautam Kumar Choudhary | (Friday) (Whole day) | <ul style="list-style-type: none"> Regular Bail:- Orders & Admission Contempt (Civil) Tied –up & Assigned matters |
| 14 | Hon'ble Mr. Justice Ambuj Nath | (Monday to Thursday) (Whole day) | <ul style="list-style-type: none"> WPS - Pension, Retiral benefit, Regularisation, Recovery, Transfer and Suspension : - Fresh Filing, Orders, Admission WPS [uptill 2020]:- Fresh Filing, Orders, Admission |
| | | (Friday) (Whole day) | <ul style="list-style-type: none"> Regular Roster Matters Contempt (Civil) Tied –up & Assigned matters |
| 15 | Hon'ble Mr. Justice Navneet Kumar | (Monday to Thursday) (2 nd Half) | <ul style="list-style-type: none"> Regular Bail:- Orders & Admission Contempt (Civil) Tied up and Assigned matters |
| | | (Friday) (Whole day) | |
| 16 | Hon'ble Mr. Justice Sanjay Prasad | (Monday to Thursday) (Whole day) | <ul style="list-style-type: none"> WPS : Hearing WPL :- Admission & Hearing. |
| | | (Friday) (Whole day) | <ul style="list-style-type: none"> Regular Roster Matters Contempt (Civil) Tied –up & Assigned matters |

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| 17 | Hon'ble Mr. Justice Pradeep Kumar Srivastava | (Friday) (Whole day) | <ul style="list-style-type: none"> ● Regular Bail:- Orders & Admission ● Contempt (Civil) ● Tied –up & Assigned matters |
| 18 | Hon'ble Mr. Justice Arun Kumar Rai | (Friday) (After the Division Bench) | <ul style="list-style-type: none"> ● Regular Bail:- Orders & Admission ● Contempt (Civil) ● Tied –up & Assigned matters |

NOTE:

1. ***ALL MOTIONS FOR URGENT / ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.***
2. ***ALL CONTEMPT MATTERS ARISING OUT OF THE APPLICATION DECIDED BY THE CONCERNED JUDGES, SHALL BE LISTED BEFORE THE RESPECTIVE JUDGES, I.E. CONTEMPT APPLICATIONS ARISING OUT OF THEIR OWN JUDGMENTS AND ORDERS BE LISTED BEFORE THE SAID COURTS***
3. ***LISTING OF C.M.P / CONT.(C) CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER THE CMP/ CONT.(C) HAS BEEN PREFERRED. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED***
4. ***ALL PART HEARD MATTERS TO STAND RELEASED***